## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T. C.P No.35/(MAH)/2011 CA No.

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.09.2016

NAME OF THE PARTIES: Mr. Tikamchand Kothari

V/s. M/s. Apex Detonators Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

1. Shares Shares Responded.

2 AP. Nechabyrdon AdviPotetioner

## <u>Order</u>

## C.P. No. 35/397-398/CLB/MAH/2011

Dated: 28.09.2016

- 1. Ld. Counsel of the Petitioner is seeking an adjournment. Granted.
- 2. As per the convenience of both the sides next date is fixed on 19/10/2016. Duly communicated to both the sides.

Sd/-

Shri M.K. Shrawat

Member (Judicial)